

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 65(ND)/2013  
RT CP No. 56/Chd/Pb/2016**

Purshotam Kumar

...Petitioner.

Versus

M/s Graphic Motors Pvt. Ltd. & Ors.

...Respondents.

Present: Dr. Rajansh Thukral, Advocate for the petitioner.  
Mr. Deepak Goyal, Advocate for respondents No.1 to 4.

The Hon'ble Member (Judicial) is on official tour, hence the matter  
is adjourned to 20.02.2018.

Sd/-  
Bench Officer.

December 19, 2017.  
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